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Title: Need to rehabilitate people residing along international border with Bangladesh.

SHRI RADHESHYAM BISWAS (KARIMGANJ): Shifting of Indian citizens living between the fencing and the zero point post along the international border with Bangladesh is unsolved issue since long time. Last year I raised the issue through this august house to rehabilitate Indian citizens inside the fencing. 10 villages in Karimganj, 24 in Cachar and 2 in Dhubri districts are situated in the areas between the fencing and the border. People living inside the barbed wire fencing are facing problem as they can cross the Indian side gate only during the notified time fixed by the BSF. A few days ago some miscreants attacked 4 Indian women of a family in Karimganj district of my constituency where Indian police failed to do anything as the state force does not have any jurisdiction over the international border falling inside the fencing. Considering the above fact, I request the Union Home Ministry to rehabilitate Indian families inside the fencing in consultation with Government of Assam.